

ITEM NO.105

COURT NO.10

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

([FIRST WEEK OF OCTOBER, 2021])

WITH

C.A. No. 2454-2464/2021 (III-A)

(FOR)

C.A. No. 2443-2453/2021 (III-A)

(FOR)

C.A. No. 2432-2442/2021 (III-A)

(FOR

FOR APPLICATION FOR SUBSTITUTION ON IA 136608/2019

IA No. 136608/2019 - APPLICATION FOR SUBSTITUTION)

W.P.(C) No. 979/2019 (X)

W.P.(C) No. 962/2019 (X)

(FOR STAY APPLICATION ON IA 111047/2019

IA No. 111047/2019 - STAY APPLICATION)

W.P.(C) No. 1051/2019 (X)

W.P.(C) No. 1036/2019 (X)

IA No. 122024/2019 - EX-PARTE STAY)

Date : 07-10-2021 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) M/S. Vachher And Agrud, AOR

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Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Mr. Abhishek Chauhan, Adv.
Mr. Sighra Kumar, Adv.
Mr. Arun Nagar, Adv.
M/S. Vachher And Agrud, AOR

Mr. Samar Vijay Singh, AOR
Mr. Pradeep Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters after service is complete.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER